

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

110. I.A. 2129/2023  
I.A. 1283/2020  
IN  
C.P.(IB)-1118/(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Bank of India

V/s.

Suwarnasparsh Gems and Jewellery Ltd

**Appearance:**

For the Liquidator: Adv. Ashish Dalal

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

At the request of the Liquidator, list on **16.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)